

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 1768
TO BE ANSWERED ON 31.07.2023

Opening of Resorts/Hotels in National Parks/ Tiger Reserves

1768. SHRI BHARTRUHARI MAHTAB:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has fixed any criteria for opening resorts/hotels in the core and buffer area of National Parks and Tiger Reserves and if so, the details thereof;
- (b) the data pertaining to the number of Hotels, Home Stays, Resorts, staying places for tourists in marked forest areas, State-wise; and
- (c) whether the construction of the same is approved by the Government, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) to (c) According to the Wild Life (Protection) Act, 1972, no construction of commercial tourist lodges, hotels, zoos and safari parks shall be undertaken inside a sanctuary or National Park except with the prior approval of the National Board for Wild Life. The Ministry of Environment, Forest and Climate Change has issued guidelines for sustainable eco-tourism in forest and wildlife areas which are aimed at promoting a better understanding of nature and wildlife conservation while generating income and opportunities for local communities in an ecologically, culturally, and economically sustainable manner. Guidelines for establishment of tiger safaris in buffer and fringe areas of tiger reserves have been issued by the National Tiger Conservation Authority. The states are the custodian of details of all subsequent actions and results.
